

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4824**  
ANSWERED ON 23.07.2019

**FUNDS FOR DEVELOPMENT OF PANCHAYATS**

†4824. SHRI ABDUL KHALEQUE:

Will the Minister of PANCHAYATIRAJ be pleased to state:

- (a) the amount of funds allocated by the Government for panchayat development particularly in the State of Assam during the last three years;
- (b) the amount of funds utilised in this regard;
- (c) the details of the total population in Blocks/Panchayats in the State of Assam;
- (d) whether the Government has any guidelines regarding the total population level in blocks/gram panchayats; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

(a) & (b) Details of funds allocated to States for Gram Panchayats under the Fourteenth Finance Commission (FFC) award for the period 2015-2020 for delivery of basic services and under the schemes of Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA), Rashtriya Gram Swaraj Abhiyan (RGSA) of Ministry of Panchayati Raj for strengthening Panchayati Raj Institutions across the country for the last three years are given at **Annexure-I** and **Annexure-II** respectively.

(c) Details of the total population in Blocks/Panchayats in the State of Assam is as under:-

Number of Blocks	Number of Gram Panchayats	Total Population in Blocks/Panchayats as per 2011 Census
192	2197	2,36,97,214

(d) & (e) The subject Panchayats, which is part of “Local Government” is included in the State List in the Seventh Schedule of the Constitution of India. Hence, it is for the concerned State Governments to frame guidelines etc. regarding population level of Blocks/Gram Panchayats.

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**Annexure-I**

Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 4824 answered on 23.07.2019.

Status of allocation and release of Fourteenth Finance Commission grants to the States for Gram Panchayats during the last three years.

(Rs in crore)

Sl. No.	States	2016-17		2017-18		2018-19	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	1463.45	1454.05	1686.85	1675.88	1947.32	858.99
2	Arunachal Pradesh	138.66	138.45	159.82	70.57	184.49	0.00
3	<b>Assam</b>	<b>915.98</b>	<b>915.98</b>	<b>1055.80</b>	<b>467.80</b>	<b>1218.82</b>	<b>0.00</b>
4	Bihar	3554.23	3142.08	4096.80	3630.39	4729.38	4199.71
5	Chhattisgarh	886.82	886.82	1022.18	1022.18	1180.02	1047.86
6	Goa	22.62	22.62	26.07	23.10	30.10	0.00
7	Gujarat	1460.18	1460.18	1683.08	1683.08	1942.96	1725.36
8	Haryana	656.72	656.72	756.98	756.98	873.86	775.99
9	Himachal Pradesh	306.05	306.05	352.76	312.60	407.24	361.63
10	Jammu & Kashmir	585.73	474.41	675.15	470.97	779.40	0.00
11	Jharkhand	1022.53	1022.53	1178.63	1044.45	1360.62	1208.24
12	Karnataka	1570.77	1547.66	1810.55	1784.26	2090.10	1841.54
13	Kerala	679.40	679.39	783.12	693.96	904.03	802.78
14	Madhya Pradesh	2292.46	2292.46	2642.40	2341.57	3050.41	2708.78
15	Maharashtra	2542.61	2542.61	2930.76	2597.10	3383.28	3004.37
16	Manipur	34.84	34.84	40.16	40.16	46.36	20.59
17	Odisha	1496.64	1496.64	1725.11	1528.71	1991.48	1768.44
18	Punjab	691.84	386.04	797.45	0.00	920.58	0.00
19	Rajasthan	2305.52	2305.52	2657.47	2657.47	3067.80	2724.22
20	Sikkim	25.11	25.11	28.95	28.95	33.41	29.67
21	Tamil Nadu	1484.31	1484.31	1710.90	1516.12	1975.07	876.93
22	Telangana	908.99	908.99	1047.75	928.47	1209.53	1071.59
23	Tripura	56.76	56.76	65.43	65.43	75.53	67.07
24	Uttar Pradesh	6050.02	6034.33	6973.57	6179.65	8050.34	7148.74
25	Uttarakhand	318.37	318.37	366.97	325.19	423.64	376.19
26	West Bengal	2399.91	2319.48	2766.26	2369.18	3193.39	2740.69
	<b>Total</b>	<b>33870.52</b>	<b>32912.40</b>	<b>39040.97</b>	<b>34214.22</b>	<b>45069.16</b>	<b>35359.38</b>

**Annexure-II**

Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 4824 answered on 23.07.2019.

**State/ Union Territory- wise funds allocated and utilized under the schemes of Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA), Rashtriya Gram Swaraj Abhiyan (RGSA) during the last three years**

(Rs. in crore)

Sl. No.	Name of the State/ Union Territory	2016-17	2017-18	2018-19	Cumulative utilization of funds released since 2012-13 to till March 2019
		Funds Released	Fund Released	Fund Released	
1	Andhra Pradesh	91.61	81.35	67.69	200.22
2	Arunachal Pradesh	0.59	3.59	33.19	37.33
3	<b>Assam</b>	<b>49.08</b>	<b>27.59</b>	<b>39.21</b>	<b>111.29</b>
4	Bihar	0	0	4.25	23
5	Chhattisgarh	42.62	33.21	7.24	101.349
6	Gujarat	33.38	0	0	1.06
7	Haryana	11.37	10.55	6.99	31.03
8	Himachal Pradesh	1.4	0	17.26	19.14
9	Jammu & Kashmir	0	0	25.06	0
10	Jharkhand	20.9	47.16	4.49	89.69
11	Karnataka	15.08	41.08	0	27.94
12	Kerala	8.55	23.36	7.68	27.16
13	Madhya Pradesh	55.45	30.25	62.79	130.36
14	Maharashtra	21.17	44.53	11.54	85.74
15	Manipur	9.82	6.52	9.25	27.14
16	Mizoram	9.22	10.13	9.85	27
17	Odisha	25.06	32.9	0	68.39
18	Punjab	11	8.26	29.68	21.95
19	Rajasthan	22.27	13.72	25.57	40.51
20	Sikkim	2.33	5.35	5.08	15.79
21	Tamil Nadu	27.32	36.83	57.6	93.27
22	Tripura	8.3	1.21	2.77	13.63
23	Telangana	43.38	16.84	0	57.26
24	Uttarakhand	13.21	7.82	33.05	55.42
25	Uttar Pradesh	39.87	84.07	57.14	135.92
26	West Bengal	21.86	48.44	54.94	130.69
27	Goa	1.38	0.21	0	2.65
28	Dadra & Nagar Haveli	0	0	0	1.09
29	Daman & Diu	0	0	0	1.51
30	Chandigarh	0	0	0	0.29
31	Lakshadweep	0	0	0	0
32	Andaman & Nicobar Islands	0.17	6.75	0	3.64
33	Meghalaya	0	0	4.44	0
34	Nagaland	0	0	7.89	0